

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:1361
ANSWERED ON:05.03.2013
LICENCE FOR DIGITAL ADDRESSABLE SYSTEM
Semmalai Shri S.

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether any proposal/request has been received from Tamil Nadu for grant of license to start/operate Digital Addressable System for the Tamil Nadu Arasu Cable TV Corporation;
- (b) if so, the details and the present status thereof;
- (c) whether there is any delay in issuing licence to the said corporation;
- (d) if so, the reasons therefor and the steps/action taken thereon, so far; and
- (e) the time by which the said request is likely to be approved/cleared?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI)

(a) to (e) A request has been received from Tamil Nadu Arasu Cable TV corporation Limited on 5.7.2012 for grant of registration as Multi System Operator (MSO) to operate in Digital Addressable System (DAS) notified areas of Chennai Metropolitan area. The proposal is being examined in the light of the recommendations of the Telecom Regulatory Authority of India (TRAI) regarding entry of Government Entities in the broadcasting and distribution activities. No time frame can be indicated as the decision could be taken only after considering the recommendations of a recently constituted Inter Ministerial Committee (IMC) which would examine the recommendations of TRAI in this regard and make recommendations for consideration of the competent authority.